NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

37. C.P. 3570/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **16.02.2021.**

NAME OF THE PARTIES: Ritika Ashish Thakur
V/s
VTA Engineering Services Pvt Ltd

SECTION 241 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

None appeared from either side. List this matter on **28.04.2021** for appearance of the parties/dismissal of the Company Petition.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)